

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.224 - IA/423(AHM)2024
in
C.P. (IB)/292/AHM/2023

Proceedings under Section 94 IBC r.w Rule 6

IN THE MATTER OF:

POONAM VINAYBHAI PATEL PERSONAL GUARANTOR OF SAFAL FLEXIBOND PVT LTDApplicant

VsRespondent

STATE BANK OF INDIA STRESSED ASSETS
MANAGEMENT BRANCH

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Aditi Sharma, Adv. for Mr. Atul Sharma, Adv.

For the PG : Mr. Tirth Nayak, Adv.

For SBI : Mr. Rituraj Meena, Adv.

ORDER

IA/423(AHM)2024

Heard Ld. Counsel for the applicant.

Order is reserved.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)